

FORM B**PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF BHOOMI GINNING PRESSING PRIVATE LIMITED**

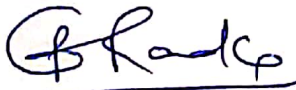
1.	NAME OF CORPORATE DEBTOR	Bhoomi Ginning Pressing Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	30/05/2006
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of companies, Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U17121GJ2006PTC048344
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Survey No 323, Jasdan -Alkot Road, Vil- Atkot, Tal- Jasdan, Rajkot, Gujarat -360001
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	01/10/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	09/12/2019 (order copy received on 30/12/2019)
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Premraj Ramratan Laddha Registration No : IBBI/IPA-001/IP-P00060/2017-2018/10138
9.	ADDRESS AND EMAIL ADDRESS OF THE LIQUIDATOR, AS REGISTERED WITH BOARD	304, Abhijit-3, Above Pantaloons, Mithakhali-Law Garden Road, Ellisbridge, Ahmedabad-380006 Email id: premladdha@yahoo.com
10.	ADDRESS AND EMAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	304, Abhijit-3, Above Pantaloons, Mithakhali-Law Garden Road, Ellisbridge, Ahmedabad-380006 Email id: premladdha@yahoo.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	28/01/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad bench has ordered the commencement of liquidation of the **BHOOMI GINNING PRESSING PRIVATE LIMITED** on 09/12/2019.

The stakeholders of **BHOOMI GINNING PRESSING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 28/01/2020 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(CA PREMRAJ RAMRATAN LADDHA)

Name and Signature of the Liquidator:

Date -30/12/2019

Place: Ahmedabad

